## **COURT-I**

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## **APPEAL NO. 227 OF 2017**

Dated: 30<sup>th</sup> July, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

TANGEDCO ...Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. S. Vallinayagam

Counsel for the Respondent(s) : Mr. Sethu Ramalingam for R-1

## **ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on 24.09.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk